

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

**PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts
(Category – 1) – Transfers and Postings – Ordered.**

ROC.No. 2644/2015 - C.1.

Dt.8-01-2016

NOTIFICATION NO. 01/2016. C -1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following transfers and postings: -

I

Sri K. Satya Kishore Reddy, Paper Promotee from the Unit of the District Judge, Khammam, is transferred and posted as Chief Administrative Officer, Family Court-cum-IV Additional District & Sessions Court, Adilabad vice Sri A.Vijaya Kumar transferred.

Sri A. Vijaya Kumar, Chief Administrative Officer, Family Court-cum-IV Additional District & Sessions Court, Adilabad, is transferred and posted as Chief Administrative Officer, Family Court-cum-VIII Additional District & Sessions Court, Mahabubnagar vice Sri K. Muralidhar transferred.

Sri K. Muralidhar, Chief Administrative Officer, Family Court-cum-VIII Additional District & Sessions Court, Mahabubnagar, is transferred and posted as Chief Administrative Officer, Principal District Court, Mahabubnagar vice Sri A. Kishan transferred.

Sri A. Kishan, Chief Administrative Officer, Principal District Court, Mahabubnagar, is transferred and posted as Chief Administrative Officer, III Additional Special Judge's Court for CBI Cases, Hyderabad (Post kept vacant).

- i) S/Sri K. Satya Kishore Reddy, A. Vijaya Kumar, K. Muralidhar and A. Kishan shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Khammam, Adilabad and Mahabubnagar are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

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II

Sri S. Rajendran, Paper Promotee from the Unit of the District Judge, Chittoor, is transferred and posted as Chief Administrative Officer, V Additional District & Sessions Court, Rayachoti, Kadapa District (Post kept vacant).

- i) Sri S. Rajendran, shall handover charge of his post to the Senior Superintendent / immediate junior of his court immediately on receipt of these orders and take charge of his new post.
- ii) The District Judge, Chittoor, is hereby directed to relieve the individual forthwith on receipt of these orders to enable him to join in his new post and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note: Sri A. Kishan, Chief Administrative Officer is not entitled to draw T.A. and D.A. etc., since he is transferred at his request.


 REGISTRAR (ADMN.) 8/11/16

To

1. The Individuals (Through the concerned Unit Heads).
2. The District Judges, Khammam, Adilabad, Mahabubnagar, (State of Telangana).
3. The Metropolitan Sessions Judge, Hyderabad.
4. The District Judges, Chittoor and Kadapa (State of A.P.).
5. The Judge, Family Court-cum-IV Additional District & Sessions Judge, Adilabad.(State of Telangana).
6. The Judge, Family Court-cum-VIII Additional District & Sessions Judge, Mahabubnagar (State of Telangana).
7. III Additional Special Judge for CBI Cases, Hyderabad.(State of Telangana).
8. V Additional District & Sessions Judge, Rayachoti, Kadapa District. (State of A.P.)
9. The Pay and Accounts Officer, Hyderabad. (State of Telangana).
10. The District Treasury Officers, Khammam, Adilabad and Mahabubnagar (State of Telangana).
11. The District Treasury Officers, Chittoor and Kadapa (State of A.P.).
12. The Sub Treasury Officer, Rayachoti, Kadapa District. (State of A.P.).
13. The Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

<http://hc.tap.nic.in>

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